

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER	:		
PETITION NUMBER	:	TCP/41/2016	
NAME OF THE PETITIONER(S)	:	T.N.V. Nanjappa Chetty & another	
NAME OF THE RESPONDENT(S)	:	T.N.K. Govindaraja Chetty & Co. Pvt. Ltd. & 10 others	
UNDER SECTION	:	397/398	

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
<u>REPRESENTATION BY WHOM</u>		

① CIBI VISHNU	COUNSEL FOR 1 <sup>ST</sup> PETITIONER	hl.
② R. Prithviraj	Counsel for	
for R. VENKATACHANDAN	R <sub>1</sub> - R <sub>10</sub>	Prith

**ORDER**

Shri Cibi Vishnu, counsel for petitioner No.1 present. Shri R Prithviraj, counsel for R1 to R10 present. Both the counsels prayed time for submitting arguments. Time extended at their request. Put up on **22/3/2017 at 10.30 A.M.**

(K. Anantha Padmanabha Swamy)  
Member (Judicial)